

A.K.

CAT/J/II

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# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./TCA/RA, No. .... 352 ..... 1990

A. Ramesh Kumar ..... Applicant (s)

Versus

Union of India & Others ..... Respondent (s)

| Sr. No. | Date     | Order with Signature  |
|---------|----------|---|
| 1       | 21.9.90  | Heard Mr. A.K. Mohapatra. He is to satisfy how the application is within the time. Put up on 17.10.90.<br><br><br>Member (Judicial)   |
| 2       | 17.10.90 | Mr. A.K. Mohapatra, learned Counsel for the applicant files a Memo for withdrawal of this case. Prayer is allowed. The Original Application is permitted to be withdrawn. Case disposed of accordingly.<br><br><br>Vice-Chairman<br><br><br>Member (Judicial) |